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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 183/2002
in
O.A. NO. 1807/2002

This the 16th day of August, 2002.

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

M.C.Agarwal

... Applicant

-versus-

Union of India & Ors.

... Respondents

O R D E R

Through this application, applicant has sought review of order dated 19.7.2002 in OA No.1807/2002.

2. I have perused the review application as well as the order in question. Applicant has not pointed out any error apparent on the face of the record. The present review application is merely an attempt to re-argue the whole case which is beyond the scope and ambit of a review application.

3. This review application is, therefore, dismissed.

V.K.Majotra
(V. K. Majotra)
Member (A)

/as/